

ITEM NO.504

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).202/2018

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR DIRECTIONS)

WITH

W.P.(C) No. 340/2018 (PIL-W)

FOR ADMISSION)

W.P.(C) No. 388/2018 (PIL-W)W.P.(C) No. 235/2018 (PIL-W)W.P.(C) No. 227/2018 (PIL-W)W.P.(C)NO.202/2018])W.P.(C) No. 544/2018 (PIL-W)W.P.(C) No. 811/2018 (PIL-W)

(FOR ADMISSION and IA No.92542/2018-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1382/2020 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 222/2018 (PIL-W)

(FOR ADMISSION)

Date : 30-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

Mr. Shyam Divan, Sr.Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Awhwani Kumar Dubey, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Sudipto Sarkar, Adv.
Ms. U. Banerjee, Adv.

Mr. Anupam Lal Das, Sr.Adv.
Mr. Anirudh Singh, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, Adv.

Mr. Gopal Sankarnarayanan, Sr.Adv.
Ms. Ishita Chaudhary, Adv.

Ms. Tanya Srivastva, Adv.
 Ms. Shivani Vij, Adv.
 Ms. Aditi Gupta, Adv.
 Mr. J.Dubey, Adv.

Mr. Hari Shankar Jain, Adv.
 Mr. Vishnu Shankar Jain, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. V. K. Biju, AOR
 Ms. Swathi H. Prasad, Adv.
 Ms. Ria Sachthey, Adv.
 Mr. Chetanya Singh, Adv.
 Mr. Amlendukumar Akhilesh Kumar Jha, Adv.
 Mr. Ranjeet Bharti, Adv.
 Ms. Rubina Jawed, Adv.
 Ms. Abhay Pratap Singh, Adv.
 Ms. Vijay Lakshmi, Adv.

Mr. Prashant Sharma, Adv.
 Mr. Raghuvir Sharma, Adv.
 Mr. Vipin Kumar Sharma, Adv.
 Mr. Dharmendra Sharma, Adv.
 Mr. Anil Kaushik, Adv.
 Mrs. Devjani Deka Bharali, Adv.
 Mr. Anil Kaushik, Adv.
 Mr. Akhilesh Kumar Mishra, Adv.
 Mr. Dr. Rajeev Sharma, AOR

Ms. Parul Shukla, AOR

Ms. Archana Pathak Dave, AOR
 Ms. Vanya Gupta, Adv.

For Respondent(s)

Ms. Madhvi Divan, ASG
 Ms. Sonia Mathur, Sr.Adv.
 Mr. Ashutosh Ghade, Adv.
 Ms. Sairica S.Raju, Adv.
 Mr. N.Venkatraman, Adv.
 Mr. Navanjay Mahapatra, Adv.
 Ms. Deepabali Datta, Adv.
 Mr. Bhuvan Kapoor, Adv.
 Mr. Arvind Kumar Sharma, Adv.
 Mr. Mukesh Kumar Maroria, AOR
 Mr. Gurmeet Singh Makker, AOR

Mr. Kapil Sibal, Sr.Adv.
 Mr. M. R. Shamshad, AOR
 Mr. Arijit Sarkar, Adv.
 Ms. Nabeela Jamil, Adv.
 Mr. Niaz A.Farooqui, Adv.
 Ms. Ashi Shereen Ahmad, Adv.

Mr. Ejaz Maqbool, AOR
Mr. Saif Zia, Adv.

Mr. Kaleeswaram Raj, Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K.Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Thulasi K.Raj, Adv.

Petitioner-in-person, AOR

Mr. Nischal Kumar Neeraj, AOR

Mr. Sureshan P., AOR

Mr. Syed Ahmed Saud, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Mohd.Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Mohd. Taiyab Khan, Adv.
Mr. Niaz Ahmed Farooqui, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd.Shahib, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let Notice be issued in those matters in which notice has not yet been issued.

On an oral request made by learned senior counsel appearing on behalf of the petitioner in WP(C)No.202/2018, National Human Rights Commission, National Commission for Minorities and National Commission for Women are impleaded as party respondents.

Let notices be also issued to the newly impleaded respondents.

List after Dussehra Holidays.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)